

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/22/KOB/2023
SECTION	SEC 66 C/ACT.
NAME OF PARTIES	T K M AGRO PRIVATE LIMITED.
PETITIONERS ADVOCATE/ PROFESSIONAL	P P ZIBI JOSE
RESPONDENTS ADVOCATE/ PROFESSIONAL	ROC

8th JULY 2024

O R D E R

CP(C/ACT)/22/KOB/2023

Learned Authorised representative, Mr. P P Zibi Jose appears physically on behalf of the Petitioner. Learned ARoC, Ms. Bindu Vergis appears through virtual mode.

Report of the Regional Director is on record. However, Authorised representative appearing on behalf of the Petitioner submitted that he has not received the copy of the report of the RD. ARoC is directed to serve copy of the Report of the Regional Director on the Authorised representative appearing on behalf of the Petitioner. On receipt of the same, Authorised representative appearing for Petitioner is at liberty to file their objections, if any, to the said report. Let it be done within a period of 2 weeks.

List the matter for **22.07.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**